

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**D.F.R. no. 1219 of 2013 in Appeal No. 89 of 2012  
& R.P.no. 10 of 2012**

**Dated : 1<sup>st</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**Chhattisgarh State Power Generation Co. Ltd. & Ors. ...Respondent(s)**

**Chhattisgarh State Electricity Regulatory Commission ....Applicant/R-6**

Counsel for the Appellant (s) : Ms. Swapna Seshadri for the Applicant-  
CSERC

Counsel for the Respondent (s): Mr. Gopal Chaudhry,  
Mr. A. Bhatnagar (Rep.) for R-1  
Smt. Suparna Shrivastava for CSPGCL,  
CSPTCL, CSPTCL & CSPHCL

**ORDER**

Issue notice. Mr. Gopal Chaudhary takes notice on behalf of Respondent No.1 and Ms. Suparna Shrivastava takes notice on behalf of other parties. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vs/ss